

**Information relating to Jurisdiction of the different Courts in Pauri Judgeship**

Sl. No.	Name of Courts	Jurisdiction		Remarks
		Territorial Jurisdiction	Pecuniary Jurisdiction	
1.	District & Sessions Judge, Pauri Garhwal	District of Pauri Garhwal	1. All sessions Trials of Sessions Div. Pauri Garhwal 2. N.D.P.S. cases above 100gm 3. Civil Appeal Up to value of Rs. 5,00,000/- 4. S.C.C. Suits above 25000/- to 5,00,000/- 5. Exercise power as President, Motor Accident claim Tribunal. 6. Exercise power as President, Distt. Consumer form Pauri.	Vide notification no. 2216910/VII-A-N-348-74 dated 27-2-76
2.	Addl. District Judge/FTC Pauri Garhwal	District of Pauri Garhwal	1. All sessions Trials of Sessions Div. Pauri Garhwal 2. N.D.P.S. cases above 100gm 3. Civil Appeal Up to value of Rs. 5,00,000/- 4. S.C.C. Suits above 25000/- to 5,00,000	Vide notification no. 190/nyay anubhag /2001 dt. 1-4-2001
3.	Addl. District & Sessions Judge, Kotdwar	District of Pauri Garhwal	- do -	Notification No.1-VII/XXX VI (2)/2009-10-1(2)/05dt.13-1-09
4.	Civil Judge (Sr.Div.) Pauri	Tehsil -Pauri Thailisain, and Srinagar	Suit valuation-unlimited S.C.C. Cases- 5000/- to 25000/-	Also exercises the power of Prescribed Authority
5.	Civil Judge(Sr.Div.)/ A.C.J.M. Kotdwar	Tehsil-Kotdwar, Lansdowne, Satpuli and Yamkeshwar,	- do -	Also exercises the power of Prescribed Authority and as A.C.J.M. power of Magistrate 1st Class.
6.	Chief Judicial Magistrate Pauri (Garhwal)	District of Pauri Garhwal	All Criminal Cases treble by Magistrate and also power to distribute the work among Judicial Magistrate of the district.	
7.	Civil Judge(Jr.Div) Pauri	Tehsil-Pauri & Thailisain	Suit valuation up to 1,00000/- S.C.C. suit up to 5000/-	Also exercise the power of judicial Magistrate 1st Class.
8.	Civil Judge(Jr.Div) Kotdwar	Tehsil- Kotdwar & Yamkeshwar	Suit valuation up to 1,00000/- S.C.C. suit up to 5000/-	Also exercise the power of judicial Magistrate 1st Class
9.	Civil Judge(Jr.Div) Lansdowne	Tehsil- Lansdowne	Suit valuation up to 1,00000/- S.C.C. suit up to 5000/-	Also exercises the power of Prescribed Authority and Power of Judicial Magistrate 1st Class
10.	Civil Judge(Jr.Div) Dhumakot	Tehsil-Dhumakot	Suit valuation up to 1,00000/- S.C.C. suit up to 5000/-	Also exercises the power of Judicial Magistrate 1st Class
11.	Civil Judge(Jr.Div) Satpuli	Tehsil- Satpuli & Chaubtakhal	Suit valuation up to 1,00000/- S.C.C. suit up to 5000	Court has been sanctioned but Officer not appointed. The work of this circle is look after by Civil Judge (Jr Div.) Lansdowne.
12.	Civil Judge(Jr.Div) Srinagar	Tehsil- Srinagar	Suit valuation up to 1,00000/- S.C.C. suit up to 5000/-	Also exercises the power of Prescribed Authority and Power of Judicial Magistrate 1st Class